

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 239 of 2015 in
DFR No. 1079 of 2015**

Dated: 27th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

SRM Power Pvt. Ltd.

.... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Mohit Chadha
Mr. Ishwer Upneja
Ms. Trisha

ORDER

None for the Appellant. Affidavit of service is not filed.

List the matter on **15.12.2015**.

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson